

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated: 11 JUN 1993

REVIEW APPLICATION NO.24 of 1993 in

APPLICATION NO(s). 510 of 1992.

Applicant(s) M. Byranna

Respondent(s) Director, Central  
Cattle Breeding Farm, B'llore.

To

1. Sri. M. Byranna,  
Livestock Supervisor,  
Central Cattle Breeding Farm,  
Hessarghatta,  
Bangalore-560 088.
2. Sri. M. S. Anddaramu ,  
Advocate, No. 27,  
Chandrasekhar Complex,  
I Floor, Gandhinagar,  
Bangalore-9.
3. The Director,  
Central Cattle Breeding Farm,  
Hessarghatta,  
Bangalore-88.
4. Sri. G. Krishnappa,  
Field Assistant,  
Central Cattle Breeding Farm,  
Hessarghatta,  
Bangalore-88.

SUBJECT:- Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore Bench  
Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY/INTERIM ORDER passed by this Tribunal in the above said  
application(s) on 07-06-93.

*Copies issued*

*for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.*

In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore

Review Application No. .... 24 ..... of 1993

ORDER SHEET (contd)

| Date | Office Notes | Orders of Tribunal  |
|------|--------------|---|
|      |              | <p><u>PKS[VC]/VR[MA]</u><br/>June 7th, 1993</p> <p><u>ORDER</u></p> <p>On a consideration of this Review Application we find no substance in it and hence rejected.</p> <p>Sd-<br/>110<br/>MEMBER [A]</p> <p>Sd-<br/>VICE CHAIRMAN</p> <p><b>TRUE COPY</b></p> <p><i>Bo</i> <i>11/6/93</i><br/>SECTION OFFICER<br/>CENTRAL ADMINISTRATIVE TRIBUNAL<br/>ADDITIONAL BENCH<br/>BANGALORE</p> |